

**TRIPURA JUDICIAL ACADEMY
KUNJABAN TOWNSHIP, AGARTALA**

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No.F.1(55)-TJA/Tender/2019/ 59

Dated, Agartala, the 9th April, 2019

Notice Inviting Tender

Tripura Judicial Academy proposes to hire vehicle/s for providing lift etc to the officers and delegates attending the various conferences including the East Zone II regional conference scheduled from 27-04-2019. Bids are therefore invited from resourceful travel agencies/ car rental organizations in prescribed format. The scope of the work involved is regards supplying 30/35 vehicles or as may be required of specified class for a period of 3/4 days or as may be required.

Vehicle Class	Retention Charge per day	Fuel charges per km run	Over Time charges
SWIFT DZIRE or vehicles of similar class			
CIAZ/VERNA or similar			

Terms and Conditions:

- 1) Taxes as applicable shall have to be borne by the successful bidder
- 2) The tenderer must be income tax assessee and have valid trade & other licences. Copies of self attested documents relating to above must accompany the bids.
- 3) Vehicle supplied must have commercial registration and valid insurance.
- 4) Vehicles provided shall not be older than 2016. Must have spic & span upholstery befitting a staff car.
- 5) A log book in prescribed format has to be maintained by the drivers which must be submitted duly signed by controlling officer along with bills in triplicate for payment.
- 6) Bids must reach under signed with in 19/04/19.

Sd/-
(Arindam Paul)
Director
Tripura Judicial Academy

Copy to:-

- ✓ The System Analyst, High Court of Tripura with request to upload the tender notice in the website of High Court of Tripura as well as Tripura Judicial Academy.

AP 19/4
Director
Tripura Judicial Academy